

1	2	3
23.	Sikkim	NIL
24.	Tamil Nadu	71.40
25.	Tripura	0.0059
26.	Uttar Pradesh	NIL
27.	Uttarakhand	NIL
28.	West Bengal	0.08
29.	Delhi	29.35
30.	Andaman and Nicobar Island	NIL
31.	Chandigarh	NIL
32.	Dadra and Nagar Haveli	NIL
33.	Daman and Diu	NIL
34.	Lakshadweep	NIL
35.	Puducherry	3.91
TOTAL:		384.6759

\*As reported by the State Governments.

#### Staff pattern of Wage Board

3026. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) what is the staff pattern and strength of the Manisana Singh Wage Board for working journalists and non-journalists employees and of the present National Wage Board; and
- (b) the criteria for the creation of posts, selection and appointment of the Staff of the present Wage Board and who are the employees of the Board with their gross salary and qualifications?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Statements showing details of staff pattern and strength of the Manisana Wage Boards as well as present Wage Boards for working journalists and non-journalist newspaper employees are given in the Statement-I and II (See below).

(b) To facilitate the working of the present Wage Boards for working journalists and non-journalist newspaper employees and keeping in view the nature of work, the posts were created, staff selected and appointed. A Statement showing details of employees of the present Wage Boards along with their gross salary and qualifications is given in the Statement-III.

**Statement-I**

*Staff pattern and strength of the Manisana Wage Boards for working journalists and non-journalist newspaper employees.*

Sl. No.	Name of the Posts	No. of Posts
1.	Chairman	1
2.	Assessor	1
3.	Secretary	1
4.	Administrative Officer	1
5.	Research Officer	1
6.	PS to Chairman	1
7.	PS to Assessor	1
8.	PA to Chairman	1
9-10.	Investigator Gr. I	2
11.	Investigator Gr. II	1
12.	Stenographer Gr. C	1
13.	Stenographer Gr. D	1
14-15.	U.D.C.	2
16-17.	L.D.C.	2
18.	Staff Car Driver	1
19.	Jamadar	1
20-21.	Peon	2

**Statement-II**

*The staff pattern and strength of the Present Wage Boards for working journalists and non-journalist newspaper employees*

Sl. No.	Name of the Post	No. of Post
1	2	3
1.	Chairman	1
2.	Member Secretary	1
3.	Assessor	1

1	2	3
4-5.	Director/Deputy Secretary	2
6-7.	Sr. PPS	2
8.	Administrative Officer	1
9.	Research Officer	1
10.	Section Officer	1
11.	PS to Assessor	1
12-13.	Investigator Gr. I/Economic Officer	2
14.	Stenographer Grade-C	1
15.	U.D.C.	1*
16.	L.D.C.	1
17-18.	Driver	2

\*Vacant

**Statement-III**

*The staff strength alongwith the name of the incumbents, their salary and qualifications of the Present Wage Boards for working journalists and non-journalist newspaper employees*

Sl. No.	Name of the Post	No. of Post	Name of the incumbent	Qualifications	Gross Salary per month as on 30.11.2009
1	2	3	4	5	6
1	Chairman	1	Justice (Retired) G.R. Majithia	Retired Judge, High Court of Bombay	Rs. 108800/-
2	Member Secretary	1	Shri K.M. Sahni	MA (History), M.Sc. (Eco), IAS (Rtd.)	Rs. 61600/-
3	Assessor	1	Dr. Harcharan Singh, DDG, M/o Labour and Employment has been given additional charge of the post	Ph.D.	N.A.
4-5	Director/Deputy Secretary	2	1. Shri H.C. Gaur	B.A.	Rs. 55573/-
			2. Shri C.A. Bhaskaran	M.A.	Rs. 47358/-

1	2	3	4	5	6
6-7.	Sr. PPS	2	1. Shri D.P. Sehrawat	Higher Secondary	Rs. 43662/-
			2. Shri C.P. Sundaran	B. Com	Rs. 47462/-
8.	Administrative Officer	1	Shri M. Ray Chaudhury	B. Sc.	Rs. 57768/-
9.	Research Officer	1	Shri S.K. Seth	M. Sc.	Rs. 47807/-
10.	Section Officer	1	Shri Sagar Chand	B.Com	Rs. 25781/-
11.	PS to Assessor	1	Shri Sohan Swarup	B.A.	Rs. 31391/-
12-	Investigator Gr. I/	2	1. Shri Hari Singh	B.A., LLB	Rs. 29758/-
13.	Economic Officer		2. Shri Bhupinder Kumar	M.A.	Rs. 29758/-
14.	Stenographer Grade-C	1	Shri N.K. Bhardwaj	Higher Secondary	Rs. 23871/-
15.	U.D.C.	1	Vacant	N.A.	N.A.
16.	L.D.C.	1	Shri Darshan Kumar	Matric (Class-X) passed	Rs. 15390/-
17-	Driver	2	1. Shri Munna Singh,	9th Passed (Ex-	
18.			on Contract basis	Servicemen)	Rs. 8124/-
			2. Shri Krishan Sharma	N.A. (out source)	Rs. 6485/-

#### Unemployment in NE States

3027. SHRI KHEKIHO ZHIMOMI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that unemployment and job losses increased in the country;
- (b) whether it is also a fact that due to non-industrial area, the maximum unemployed persons belong to North-Eastern States;
- (c) if so, the State-wise details (North Eastern States only) of unemployed people;
- (d) whether Government has taken up some schemes or efforts to control the unemployment in North-Eastern States;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) The estimates of employment and unemployment are obtained on the basis of quinquennial surveys conducted by National Sample Survey Organisation (NSSO). As